NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/ CSP/CSA/TCS P/TCSA	/NO. <u>522</u>	/(MAH)/20 <u>17</u>
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CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)	
		SHRI V. NALLASENAPATHY MEMBER (T)	
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF THE PARTIES: M/s.	VIS.		
INUCI	MA EN44. 27	DIVERS ENTERPRISES PUT. LTD.	
SECTION OF THE COMPANI Companies Act 1956/2013/I		OF THE	

DESIGNATION

Order CP 522/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 21.7.2017.

Sd/-

NAME

V. NALLASENAPATHY

Member (Technical)

S. No.

Sd/-

SIGNATURE

B.S.V. PRAKASH KUMAR

Member (Judicial)